

1	2	3	4	5	6	7	8
18	Rajasthan	20	3	0	17	0	0
19	Tamil Nadu	200	1	0	199	0	0
20	Uttarakhand	77	1	0	76	0	0
21	Uttar Pradesh	372	0	0	372	0	0
22	West Bengal	338	1	0	337	0	0
	TOTAL	2054 *	15	0	1504	505	30

**Note:**

\* Pending in Court

\*\* Under process of downgradation

**Reports of auditor of telecom operators**

434. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the special auditors on certain telecom operators have submitted their reports to DoT;

(b) if so, the details thereof;

(c) whether his Ministry has forwarded copies of the audit reports to other Ministries like Finance, Corporate Affairs and other independent agencies so that they could examine the reports in a detailed manner;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Yes, Sir. The special auditors for Reliance, Bharti Airtel, Vodafone, Idea and Tata have submitted their reports to DoT.

(c) to (e) The terms of reference of special audit were specific to the requirements of this Department. However, all the special audit reports have been forwarded to C&AG office. The report for Reliance has also been forwarded to Director of Income Tax (Intelligence), Central Board of Excise and Customs and Institute of Chartered Accountants of India (ICAI) after receiving requisition(s) for the same, from these departments.